



Government of Chhattisgarh  
Mantralaya, Mahanadi Bhavan,  
Nava Raipur, Atal Nagar, Raipur (CG)

No. 4-1/2019/32

Nava Raipur Atal Nagar, Date 30/03/2021

To,

**The Member Secretary**  
Central Pollution Control Board  
'Parivesh Bhawan', East Arjun Nagar  
Shahdara, Delhi - 110032

**SUB:** Submission of 6<sup>th</sup> Quarterly compliance report in the matter of O.A. No. 606 of 2018 by Hon'ble National Green Tribunal in compliance of order dated 14.12.2020.

**REF:** Order of the Hon'ble NGT in OA 606/2018 dated 14.12.2020.

With reference to the above subject, 6<sup>th</sup> Quarterly compliance report in the matter of O.A. No. 606 of 2018 on behalf of State of Chhattisgarh is attached herewith. Since the Hon'ble NGT has, vide order dated 14.12.2020, held that the present matter will henceforth deal only with the issue of Solid Waste Management, the present report comprises of progress report with respect to Solid Waste Management in Urban and Panchayat areas of Chhattisgarh. The report in the prescribed format is attached herewith as **Annexure I** (for Urban areas) and **Annexure II** (for Panchayat areas).

Please note that the 5th Quarterly compliance report was sent to you on 21.12.2020.

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*25/3/21*  
**Additional Chief Secretary**

Department of Housing and Environment  
Government of Chhattisgarh  
Nava Raipur Atal Nagar, District-Raipur (C.G.)

No. / /2021

Nava Raipur Atal Nagar, Date / / 2021

**Copy to:**

1. Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhavan, Nava Raipur Atal Nagar, District-Raipur (C.G.)
2. The Deputy Secretary, Office of the Chief Secretary, Government of Chhattisgarh, Mahanadi Bhavan, Nava Raipur Atal Nagar, District-Raipur (C.G.).

**Additional Chief Secretary**

Department of Housing and Environment  
Government of Chhattisgarh  
Nava Raipur Atal Nagar, District-Raipur (C.G.)

# संचालनालय, नगरीय प्रशासन एवं विकास

इन्द्रावती भवन, नवा रायपुर, अटल नगर, छत्तीसगढ़

क्रमांक/यां.प्र./एन.जी.टी./13296 नवा रायपुर, अटल नगर, दिनांक : 19/3/2021  
प्रति,

सदस्य सचिव,  
छत्तीसगढ़ पर्यावरण संरक्षण मंडल  
पर्यावास भवन, नार्थ ब्लॉक सेक्टर -19  
नवा रायपुर अटल नगर, छ.ग.

विषय :- माननीय एन.जी.टी. द्वारा प्रकरण क्रमांक 606/2018 अंतर्गत ठोस अपशिष्ट प्रबंधन नियम 2016 हेतु छटवीं त्रैमासिक रिपोर्ट के संबंध में।  
संदर्भ :- आपका पत्र क्रमांक दिनांक 16.03.2021।

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विषयांतर्गत संदर्भित पत्र का अवलोकन होवे। माननीय एन.जी.टी. द्वारा विषयाकित प्रकरण पर पारित आदेश के पालन में छटवीं त्रैमासिक रिपोर्ट आवश्यक कार्यवाही हेतु संलग्न प्रेषित है।

संलग्न :- उपरोक्तानुसार

  
संचालक

नगरीय प्रशासन एवं विकास  
इन्द्रावती भवन, नवा रायपुर अटल नगर

क्रमांक/यां.प्र./एन.जी.टी./13297 नवा रायपुर, अटल नगर, दिनांक : 19/3/2021  
प्रतिलिपि

1. अपर मुख्य सचिव, छ.ग.शासन, आवास एवं पर्यावरण विभाग, मंत्रालय, महानदी भवन नवा रायपुर, अटल नगर।
2. उप सचिव, मुख्य सचिव कार्यालय, छ.ग.शासन, मंत्रालय, महानदी भवन नवा रायपुर, अटल नगर।
3. उप सचिव, छ.ग. शासन, नगरीय प्रशासन एवं विकास विभाग, मंत्रालय, महानदी भवन नवा रायपुर, अटल नगर को आपके पत्र क्रमांक 1966/821/2019/18 नवा रायपुर, अटल नगर दिनांक 08.03.2021 के संबंध में सूचनार्थ।

  
संचालक

नगरीय प्रशासन एवं विकास  
इन्द्रावती भवन, नवा रायपुर अटल नगर

## 6<sup>th</sup> QUARTERLY COMPLIANCE REPORT

O.A. No. 606/2018

'Submission of 6<sup>th</sup> Compliance Report in the matter of O.A. No. 606 of 2018 by Hon'ble National Green Tribunal in compliance of order dated 07/01/2020'

S.N.	Questions	Remarks				
1	Numbers of ULBs	166				
2	Overall waste management status in States/UTs					
a	Quantity of MSW generated (TPD)	1650				
b	Quantity of MSW collected (TPD)	1650				
c	Quantity of MSW segregated & transported (TPD)	1650				
d	Quantity of MSW processed (TPD)	1650				
e	Quantity of MSW disposed in secured land fill site (TPD)	0				
f	Gap in Solid Waste Management UT's (TPD)   1(a)-1(d)-1(e)	0				
g	Solid Waste Management Plan	<p><b>Yes, Successfully Implemented</b></p> <p>As per the approved State SWM Plan: Implementation of First Phase of Mission Clean City model (It is Ambikapur model which is a low cost, sustainable, decentralized model based on extensive segregation and recycling) in 166 ULBs before June 2018 and Integrated Solid Waste Management Model in Bilaspur before October 2018 and in Raipur before June 2020.</p>				
3	<b>Waste Collection</b>	<b>Existing</b>	<b>Target</b>	<b>Gap</b>	<b>Timeframe</b>	
a	ULBs in which waste door-to-door collection is implemented (No.)	166	166	0	Completed	
b	ULBs in which segregation of waste is implemented (No.)	166	166	0	Completed	
c	ULBs in which transportation of segregated waste is implemented (No.)	166	166	0	Completed	

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4	Waste Processing						
a	Material Recovery facilities	(i) Total Capacity (TPD)					
		(ii) Number	2100	2100	0		Completed
		(iii) Number of ULBs covered	356-MCC 02-ISWM 164-MCC 02-ISWM	356-MCC 02-ISWM 164-MCC 02-ISWM	00-MCC 00-ISWM		Completed
b	Recycling	(i) Total Capacity (TPD)	Not Applicable				
		(ii) Number	0	0	0		
		(iii) Number of ULBs covered	0	0	0		
c	Composting	(i) Total Capacity (TPD)	2000	2000	00		Completed
		(ii) Number	166-MCC 02-ISWM	166-MCC 02-ISWM	0-MCC 00-ISWM		Completed
		(iii) Number of ULBs covered	164-MCC 02-ISWM	164-MCC 02-ISWM	0-MCC 00-ISWM		Completed
d	Biomethanation	(i) Total Capacity (TPD)	Not Applicable				
		(ii) Number	0	0	0		
		(iii) Number of ULBs covered	0	0	0		
e	RDF	(i) Total Capacity (TPD)					
		(ii) Number	100-Bilaspur 300-Raipur	100-Bilaspur 300-Raipur	0-Bilaspur 0-Raipur		Completed
		(iii) Number of ULBs covered	2	2	0		
f	Waste to Energy Plants	(i) Total Capacity (TPD)	Not Applicable				
		(ii) Number	0	0	0		
		(iii) Number of ULBs covered	0	0	0		

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4		Waste Disposal	
a		Landfill	
	(i)	Total Capacity (T)	
		260000 T-Raipur 100300 T-Bilaspur	
	(ii)	Number	
		03-Raipur 01-Bilaspur	
	(iii)	Number of ULBs covered	
		2	
Note: Mission Clean City (MCC) model in 166 ULBs Integrated Solid Waste Management (ISWM) Model in 02 ULBs namely Raipur and Bilaspur			
5		Legacy Waste Management	
a		Number of dumpsites (No.)	
b		Quantity of Waste dumped at dumpsites (Tons)	
c		Number of dumpsites cleared (No.)	
d		Number of dumpsites in which biomining has commenced (No.)	
e		Time frame for clearing all dumpsites	
6		Other Information	
a		<p>CG UAD has notified 03 Municipal Corporations (big cities), 25 towns and the same is also published on UAD website. The environmental norms and parameters in the context of Urban Local Bodies have been fixed for the development model cities in the State of Chhattisgarh. An orientation program was conducted on 10.07.2019 to explain the environmental parameters with the officials of model cities.</p>	

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b	Creation of Environmental Cell	<p>All the 28 model cities have established waste management facilities for ensuring 100% waste collection and processing. Further, in the cities, field level inspection for the Garbage Free City (GFC) Certifications have been carried out by MoHUA's Third party empanelled agency and Ambikapur has been certified as 5-star ULB. Rajnandgaon and Jashpuranagar have been certified as 3-star ULBs.</p> <p>FSTP plants are constructed for the treatment of seepage generated in these model cities and all 28 Model cities are ODF++ certified by MoHUA's. Further, to avoid congestion of drains, regular cleaning of all the major drains of the model cities and installation of grill/mesh/nets have been done at the strategic locations of the Major drains to arrest solid and plastic waste entering the water bodies. In all the 28 Model Cities management of Dairy waste is also being done by converting the waste into manure by vermicomposting method.</p> <p>Additionally, ULBs are developing proposals for the fulfilling of norm of model city and Department is mapping funding sources for the development of Model cities.</p> <p>Out of 28 Model Cities, 10 Cities namely Saja, Kasdol, Sirgithi, Durg, Aarang, Mahasamund, Mungeli, Akaltara, Kawardha, and Gobra-Nawapara have signed agreement with Cement Plant for utilization of SCF in cement kilns. Remaining 18 cities are in process of signing agreement.</p> <p>CCUAD has setup a technical cell vide order dated 15.05.2019. The technical cell is providing technical assistance to ULBs for implementation of SWM Rules, 2016 as per the approved State SWM Plan and policy.</p>
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Improvements Since Last Hearing				
Sl. No.	Item	Present Status	Status at the time of last hearing	Whether directed timelines have been adhered or not?
1.	Door-to-door collection (%)	(100%) in 166 ULBs	(100%) in 166 ULBs	Yes
2.	Source segregation of waste (%)	(100%) in 166 ULBs	(100%) in 166 ULBs	-
3.	Waste Processing (TPD)	1650 TPD (100%)	1385 TPD (84%)	-
4.	Dumpsites capped (No.)	0	0	-
5.	Dumpsites Bio-remediated (No.)	162 (Recently the dumpsite at Bilaspur and Bihilai have been Bio-remediated)	160	-

c  
Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management

To ease the procurement procedure, a standardized quality and specification is maintained throughout the State. State developed the SOPs specifying the specification for each item and infrastructure including to the detail which paint colour is to be used. Moreover, for huge procurement of Tricycle and Dustbin State level empanelment of Vendors was done and rates were finalized. Also, for implementation of the project the engineers were hired in the form of PIU at State level. For procurement of usable items, State level directions to procure from GEM portal have been given for standard practice.

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कार्यालय मिशन संचालक  
राज्य स्वच्छ भारत मिशन (ग्रामीण)  
पंचायत एवं ग्रामीण विकास विभाग  
नीर भवन, सिविल लाईंस, रायपुर, छत्तीसगढ़



क्र. 3172/मि.सं./रा.स्व.भा.मि.(ग्रा.)/पं.ग्रा.वि.वि./2021  
प्रति,

रायपुर, दिनांक 23/3/2021

सदस्य सचिव,  
छत्तीसगढ़ शासन,  
पर्यावरण संरक्षण मंडल,  
पर्यावास भवन, नार्थ ब्लॉक, सेक्टर-19,  
नवा रायपुर अटल नगर, जिला-रायपुर (छ.ग.)

विषय:- Submission of 6<sup>th</sup> Quarterly Progress Report in the matter of 'Compliance of Municipal Solid Waste Management Rules, 2016 (O.A. 606/2018) dated 16-01-2019

संदर्भ:- सदस्य सचिव, पर्यावरण संरक्षण मंडल का पत्र क्रमांक/Legal/CECB/2021, Nava Raipur Atal nagar, Date 16-03-2021.

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विषांतर्गत पत्र के द्वारा माननीय राष्ट्रीय हरित अधिकरण के प्रकरण क्रमांक 606/2018 दिनांक 16-01-2021 के परिपालन में निर्धारित प्रारूप में छठवीं त्रैमासिक प्रगति रिपोर्ट जमा करनी है। पत्र के साथ निर्धारित प्रारूप में छठवीं त्रैमासिक प्रगति रिपोर्ट आवश्यक कार्यवाही हेतु संलग्न प्रेषित है।

संलग्न:-उपरोक्तानुसार

मिशन संचालक

राज्य स्वच्छ भारत मिशन (ग्रामीण)  
पंचायत एवं ग्रामीण विकास विभाग

क्र. 3172/मि.सं./रा.स्व.भा.मि.(ग्रा.)/पं.ग्रा.वि.वि./2021

रायपुर, दिनांक 23/3/2021

प्रतिलिपि:-

1. सचिव, छत्तीसगढ़ शासन, पंचायत एवं ग्रामीण विकास विभाग, अटल नगर, नवा रायपुर, महानदी भवन, रायपुर को सादर सूचनार्थ प्रेषित।

मिशन संचालक

राज्य स्वच्छ भारत मिशन (ग्रामीण)  
पंचायत एवं ग्रामीण विकास विभाग

**6<sup>th</sup> QUARTERLY COMPLIANCE REPORT**  
**O.A. NO 606/2018**  
**"Submission of 6<sup>th</sup> Compliance Report in the matter of OA No. 606 of 2018 by Hon'ble National Green Tribunal in compliance of order dated 01/01/2020"**

S.No.	Questions	Remarks	Target	Gap	Timeframe
1.	Numbers of Panchayats	11664	11664	10707	
2.	Over all waste management status in States/UTs				
a	Quantity of MSW generated (TPD) in Rural area	3287			Year 2019-2020:-2703GPs Year 2020-2021:- 2500GPs
b	Quantity of MSW collected (TPD)	159.34			Year 2021-2022:- 2500GPs
c	Quantity of MSW segregated & transported (TPD)	47			Year 2022-2023:- 2500GPs
d	Quantity of MSW process (TPD)	447(converted in to compost)			Year 2023-2024:- 1461GPs
e	Quantity of MSW disposed in secured land fill site (TPD)	GPs will be linked to near by ULBs for sanitary landfill,1889 GPs are being linked with ULBs for the same.			Year 2019-2020:-2703GPs Year 2020-2021:- 2500GPs Year 2021-2022:- 2500GPs Year 2022-2023:- 2500GPs Year 2023-2024:- 1461GPs
f	Gap in Solid Waste Management Uts (TPD) [(a)-1(c)]				
g	Solid Waste Management Plan	Enclosed as Annexure-1			
3.	Waste Collection	Existing	Target	Gap	Timeframe
a	Panchayats in which waste door-to-door collection is implemented(No.)	957	11664	10707	Year 2019-2020:-2703GPs Year 2020-2021:- 2500GPs Year 2021-2022:- 2500GPs Year 2022-2023:- 2500GPs Year 2023-2024:- 1461GPs
b	Panchayats in which segregation of wasted is implemented (No.)	957	11664	10707	Year 2019-2020:-2703GPs Year 2020-2021:- 2500GPs Year 2021-2022:- 2500GPs

c		957		11664		10707		Year 2022-2023:- 2500GPs Year 2023-2024:- 1461GPs		
Panchayat in which transportation of segregated waste is implemented (No.)										
4.	a	<b>Waste Processing</b>								
		<b>Material Recovery facilities</b>		<b>Existing</b>		<b>Target</b>		<b>Gap</b>		<b>Timeframe</b>
	(i) Total Capacity (TPD)		47		11664		10707			
	(ii) Number		957							
	(iii) Number of Panchayats covered		957							
	b		<b>Recycling</b>		11664		10707			
	(i) Total Capacity (TPD)		<b>Existing</b>		<b>Target</b>		<b>Gap</b>		<b>Timeframe</b>	
	(ii) Number		47							
	(iii) Number of Panchayats covered		957		11664		10707			
	c	<b>Composting</b>		957		11664		10707		
(i) Total Capacity (TPD)		<b>Existing</b>		<b>Target</b>		<b>Gap</b>		<b>Timeframe</b>		
(ii) Number		447								
(iii) Number of Panchayats covered		4731								
D		<b>Biomethanation</b>		11664		10037				
(i) Total Capacity (TPD)		<b>Existing</b>		<b>Target</b>		<b>Gap</b>		<b>Timeframe</b>		
(ii) Number		1627								
(iii) Number of Panchayats covered		Existing Capacity of Biogas plant varies from 10 cum-25 cum/day								
e	RDF		Existing		Target		Gap		Timeframe	
	(ii) Number		255							
	(iii) Number of Panchayats covered		255							

f	(i)	Total Capacity (TPD)					
	(ii)	Number	NIL				
	(iii)	Number of Panchayats covered	NIL				
f	(i)	Waste to Energy Plants					
	(ii)	Total Capacity (TPD)	Existing	Target	Gap		Timeframe
	(iii)	Number	NIL				
4	(i)	Number of Panchayats covered	NIL				
	(ii)	Waste Disposal					
	(iii)	Landfill	Existing	Target	Gap		Timeframe
a	(i)	Total Capacity (TPD)	GPs will be linked to near by ULBs for sanitary landfill. 1889 GPs are being linked with ULBs for the same.	11664	9775		
	(ii)	Number					
5.	(iii)	Number of Panchayats covered	1889				
	a	Legacy Waste Management	Existing	Target	Gap		Timeframe
	b	Number of dumpsites(No.)	NIL				
c	Quantity of Waste dumped at dumpsites(Tons)						
d	Number of dumpsites cleared (No.)						
e	Number of dumpsites in which bio mining has commenced (No.)						
6.		Time frame for clearing all dumpsites					
a		Other Information					
		Information regarding of model town/cities/village	Existing	Target	Gap		Timeframe
b		Creation of Environmental Cell	81 GPs notified as Model GP	81	0		In these 81 model GPs door to door collection, segregation, recycling of waste is going on.
c		Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management	Under process				

### Improvements since Last Hearing

SNo	Item	Present Status	Status at the time of last hearing	Whether directed timelines have been adhered or not?
1	Door-to-door collection (%)	8%(957 GPs)	0.5% (65GPs)	Till now in 957 GPs door to door collection, segregation and safe disposal of waste is going on. We will cover all the 11,664 GPs in the stipulated timeline.
2	Source segregation of waste (%)	8%(957 GPs)	0.5% (65GPs)	
3	Waste Processing (TPD)			
4	Dumpsites capped (No.)	nil	nil	
5	Dumpsites Bio-remediated (No.)	nil	nil	

Solid Waste Management Plan

ANNEXURE-1

With the key objective of SBM(G) phase one attained, the Government of India renewed its commitment to further enhance the sanitation and hygiene status in a rural area with the approval of SBM phase(II) of the programme. SBM phase(II) will be implemented from 2020-21 to 2024-2025. The key objective of the SBM phase (II) is to sustain the ODF status of villages and to improve the levels of cleanliness in rural areas through solid and liquid waste management.

1. There are 11664 Village Panchayats in the state. All the GPs will have a functional solid waste management system in the following stipulated time limit:-
  - a. The year 2019-2020:- 2703 GPs
  - b. The year 2020-2021:- 2500GPs
  - c. The year 2021-2022:- 2500GPs
  - d. The year 2022-2023:- 2500GPs
  - e. The year 2023-2024:- 1461 GPs
2. State policy emphasizes decentralized waste management (biodegradable waste) at the source of waste generated (household level/institution etc).
3. At present in 957 Village panchayat door-to-door collections of segregated waste and its transportation in covered vehicles to processing or disposal facilities is going on. In 1889 village panchayat construction of segregation sheds have been completed.
4. Self-help Groups are engaged as "Swachhagrahi" for collection segregation & other activity related to Solid Waste Management.
5. At the segregation shed collected waste segregated and recyclable waste like glass, plastic bottles sell to a recycler.
6. There are provisions for tax collection from household & commercial places for the collection of waste.
7. Biodegradable waste is generated from community places is to be managed during processing to generate useful byproducts such as compost, biogas, etc.
8. Through IEC creating awareness for waste minimization, waste segregation at the source & safe disposal of waste at gram panchayat level.